

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 136 of 2011, 137 of 2011,
167 of 2011, 162 of 2011 & 163 of 2011**

Dated: 11th July, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Appeal No. 136 of 2011

M/s. JSW Steel Ltd. Appellant (s)

Versus

**Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)**

Appeal No. 137 of 2011

M/s. JSW Steel Ltd. Appellant (s)

Versus

**Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)**

Appeal No. 167 of 2011

Gulbarga Electricity Supply Co. Ltd. Appellant(s)

Versus

M/s. JSW Steel Ltd. & Ors. Respondent(s)

Contd..P2

Appeal No. 162 of 2011

**Chief Electrical Inspector
to Government, Bangalore**

.... **Appellant(s)**

Versus

**Karnataka Electricity Regulatory
Commission & Anr.**

.... **Respondent(s)**

Appeal No. 163 of 2011

**Chief Electrical Inspector
to Government, Bangalore**

.... **Appellant(s)**

Versus

**Karnataka Electricity Regulatory
Commission & Anr.**

.... **Respondent(s)**

Counsel for the Appellant (s)

**: Mr. Anand K. Ganesan
(In Appeal Nos. 136 &
137 of 2011)**

**Mr. Raghuvendra S.Srivasata
(In Appeal no. 167 of 2011)**

**Mr. Anantha Narayana M.G.
Mr. V.N. Raghupathy
(In Appeal Nos. 162 &
163 of 2011)**

Counsel for the Respondent (s)

**: Mr. Anantha Narayana M.G.
Mr. V.N. Raghupathy
(In Appeal Nos. 136 &
137 of 2011)**

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**Mr. Anand K. Ganesan for R-1 & R-2
(In Appeal Nos. 167, 162 & 163 of
2011)
Mr.M.G. Ramachandran
Ms. Swapna Seshadri for JSW Steel
& JSW Energy**

ORDER

Arguments heard in part in Appeal No.136 of 2011. Post the matter for further hearing to **17.8.2012**.

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

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